

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/2192/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.S.B. Laskar,
Presiding Officer/Member,
MACT, Nalbari.

Dated Guwahati the 8th June, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/N/163 Date 04.06.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from morning to evening of 06.06.2020 has been granted, subject to adherence to lockdown rules.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/2193/A, dated 8.6.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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